

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 85 of 2003

Friday, this the 14th day of February, 2003

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. T.D. Jayaraman,
Store Issuer,
Office of the Deputy Chief Signal &
Telecommunication Engineer/Construction,
Southern Railway, Podanur-641023
residing at 8/147, F-82,
Teachers Colony, Podanur.Applicant

[By Advocate Mr. Varghese Prem]

Versus

1. Union of India represented by its
General Manager, Southern Railway, Chennai.
2. Deputy Chief Signal & Telecommunication
Engineer (Con.), Southern Railway,
Palakkad.Respondents

[By Advocate Mrs Sumathi Dandapani]

The application having been heard on 14-2-2003, the
Tribunal on the same day delivered the following:

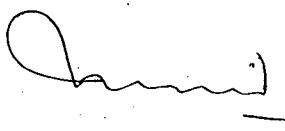
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to
withdraw this Original Application. Permission granted.

2. The Original Application is dismissed as withdrawn. No
costs.

Friday, this the 14th day of February, 2003


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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